

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.408
CA(CAA)/47/ND/2024

IN THE MATTER OF:

Spoton Logistics Private Limited And Spoton ... Applicant
Supply Chain Solutions Private Limited

Under Section 230-232

Order delivered on 02.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Anubhav Goel, Adv. Preeti Goel, Adv. Priyanka
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Heard, Learned Counsel for the Applicant. Applicant is directed to file short written submissions along with citations, if any, within one week. List the matter on **30.07.2024**

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)